

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF JULY, 2023

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 31.07.2023

ORIGINAL SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.07.2023</i>
CIVIL	18202	423	1064	17561
CRIMINAL	0	0	0	0
TOTAL	18202	423	1064	17561

APPELLATE SIDE

(INCLUDING CIRCUIT BENCHES AT ANDAMAN & NICOBAR ISLANDS AND JALPAIGURI)

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.07.2023</i>
CIVIL	164850	4502	7543	161809
CRIMINAL	34404	1918	2532	33790
TOTAL	199254	6420	10075	195599